

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:638
ANSWERED ON:21.05.2012
PROPOSALS UNDER CRF AND ISC EI
Kanubhai Patel Jayshreeben;Pathak Shri Harin

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has any defined policy regarding approval of proposals received from the States under the Central Road Fund (CRF) and the Inter- State Connectivity and Economic Importance (ISC&E) schemes;
- (b) if so, the details thereof;
- (c) whether the Union Government has received proposals from the State Government of Gujarat regarding the project costing around Rs. 343.48 crore to be taken up under these schemes;
- (d) if so, the details thereof alongwith the action taken by the Government thereon; and
- (e) the time by which the said proposals are likely to be approved?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P.JOSHI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 638 FOR ANSWER ON 21.5.2012 ASKED BY SHRI HARIN PATHAK AND SHRIMATI JAYSHREEBEN PATEL REGARDING PROPOSALS UNDER CRF AND ISC & EI.

(a) and (b): Yes, Madam. The provisions have been made under the Central Roads Fund(State Roads) Rules, 2007 for giving approvals to the proposals received from the States under the CRF and ISC & EI schemes.

(c) to (e): Yes, Madam. As per the provisions of the CRF(State Roads) Rules, 2007, the works amounting to Rs. 200.81 Crores have been sanctioned during 2010-2011 duly considering the eligibility of proposals and availability of funds.